

pan>

Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2015 (Amendment of the Schedule)

*m01

SHRI NINONG ERING (ARUNACHAL EAST): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

SHRI NINONG ERING : I introduce the Bill.

15.56 hours